

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 01 /UHC /Admin.A/2025

Dated: Nainital: January 09th, 2025

Hon'ble Shri Justice Ashish Naithani has assumed charge of the office of Judge of the High Court of Uttarakhand, Nainital on **09.01.2025** at **10:15 A.M.** pursuant to Notification No. K. 13032/01/2024-US.I Dated 06th January 2025 issued by Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/-
(Kahkasha Khan)
Registrar General

No. 152 /UHC/I-d-1/Admin.A /2025

Dated: Nainital: January 09th, 2025.

Copy forwarded for information and necessary action to:

1. Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. Advocate General, Government of Uttarakhand.
3. Joint Secretary, Government of India, Ministry of Law & Justice (Dept. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110011 with reference to Notification No. K. 13032/01/2024-US.I Dated 06th January 2025.
4. Chief Secretary, Government of Uttarakhand, Dehradun.
5. Secretary to Hon'ble the Governor of Uttarakhand, Raj Bhawan, Dehradun.
6. Principal Secretary (Law) - cum- L.R., Government of Uttarakhand, Dehradun.
7. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
8. Secretary (Personnel), Government of Uttarakhand, Dehradun.
9. Accountant General (A & E), Uttarakhand, Mahalekhakar Bhawan, Chuna Bhatta Road, Kaulagarh, Dehradun, Pin-248195 with the request to issue pay slip in favour of Hon'ble Shri Justice Ashish Naithani, Judge of the High Court of Uttarakhand, Nainital, immediately.
10. Director, Treasuries & Financial Services, 23, Laxmi Road, Dalanwala, Dehradun.
11. Chairman, Bar Council of Uttarakhand, Nainital.
12. President/Secretary, High Court Bar Association, Nainital.
13. P.P.S. to Hon'ble the Chief Justice with the request to place it before His Lordship for kind perusal.
14. P.S./P.A. to Hon'ble Judges of the Court with the request to place it before His Lordship for kind perusal.
15. Registrar General, All the High Courts.
16. All the Registrars of the Court.
17. Member Secretary & O.S.D., State Legal Services Authority Uttarakhand, Nainital.
18. Secretary, HCLSC, Nainital.
19. Officer on Special Duty of the Court.
20. Registrar (HC Cadre) of the Court.
21. Joint P.P.S./ Head Private Secretary / Head Bench Secretary of the Court.
22. Joint Registrars/Deputy Registrars/Librarian/Chief Protocol Officer/Assistant Registrars/Section Officers of the Court.
23. Assistant Registrar (I.T.) of the Court for uploading the Notification on the official website of the High Court of Uttarakhand.
24. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
25. P.S. to Registrar General of the Court.
26. Management Officer/ Protocol Officer/Public Relations Officer of the Court.
27. Chief Treasury Officer, Nainital.
28. Guard File.

By order,

Joint Registrar-I